

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 303
(IB)-244(ND)/2017
IA/3155/2020

IN THE MATTER OF:

Indian Bank **Applicant/Petitioner**

Versus

M/s. Athena Demwe Power Ltd. **Respondent**

Under Section: 7 of IBC, 2016

Order Delivered on 23.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 12th October, 2020

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)